

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 3rd July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 286/2017 (Earlier O.A.No.366/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Tarunvir Singh Khehar, Adv. Mr. AND Rao & Mr. Sudipto Sircar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Status Report filed by MVKini, Law Firm for R-4 (NHAI)
FOR ADMISSION			
2.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Phoenix Legal, for Applicant
AFTER NOTICE			
3.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	Mr. Jaideep Singh, Adv. for Applicant
4.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Ms. Divya Sharma, Adv. Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Adv. for DDA Mr. Rajeev Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
6.	Original Application No. 226/2017 (M.A. No. 430/2017)	Rajbir Bhati Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Ravindra Yadav, Adv. for NOIDA
FOR HEARING			
7.	Execution Application No. 23/2016 (M.A. No. 533/2017, M.A. No. 558/2017 & M.A. No. 559/2017) IN O.A. No. 36/2016	Khilar Singh Tanwar Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Adv. for Applicant Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Adv. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5 Mr. Nupur Kumar, Adv.
8.	Original Application No. 315/2016	Sunil Dahiya Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant

		Union of India	Ms. Sakshi Popli, Adv. for MoEF
9.	Original Application No. 355/2016	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh & Mr. M. C. Premi, Adv.
10.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 418/2017, M.A. No. 538/2017, M.A. No. 539/2017 & M.A. No. 745/2017)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Mr. Abhishek Yadav, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv.
11.	Original Application No. 28/2013 (T _{HC})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
12.	Original Application No. 121/2013 (M.A. No. 1221/2016) (PH)	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Mr. Abhishek Yadav, Adv. for R -2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC Dr. Abhishek Atrey, Adv. Mr. Soumyajit Pani, Adv. for State of Odisha

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